

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
DEPARTMENT OF SPORTS**

**LOK SABHA  
UNSTARRED QUESTION No.32  
TO BE ANSWERED ON 22.07.2024**

**Including of Yoga and Kalaripayattu in Olympics**

**32. ADV DEAN KURIAKOSE:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government has taken adequate steps to include Yoga and Kalaripayattu in the Olympics;**

**(b) if so, the details thereof;**

**(c) whether the Government has created infrastructure and set up organisations to promote Kalaripayattu at the international level; and**

**(d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(DR. MANSUKH MANDAVIYA)**

**(a) & (b) Inclusion of any sport discipline in the Olympic Games is decided by the International Olympic Committee (IOC). Among other things, IOC has prescribed that a sport discipline must be governed by an International Federation which undertakes to follow the rules of the Olympic Charter, and the sport must also be practised widely across the world and meet various criteria.**

**(c) & (d) Sport, being a State subject, it is responsibility of State Government / UT Administrations for creation of Sports infrastructure for various Sports including Kalaripayattu. The responsibility for promotion of specific sports at international level is that of the concerned international sports bodies regulating that sport discipline. However, the Ministry has recognised the Indian Kalarippayattu Federation as the Regional Sports Federation to promote 'Kalarippayattu' in the country.**

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